GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA STARRED QUESTION NO. *23 TO BE ANSWERED ON 27.11.2024

Coal Booked through Auction under SHAKTI Policy

*23. Shri Ravindra Shukla Alias Ravi Kishan: Shri Parshottambhai Rupala:

Will the Minister of Coal be pleased to state:

(a) the total number of beneficiaries that have successfully booked coal through the Linkage Auction under the SHAKTI Policy till date;

(b) whether the number of people who booked coal is less or more compare to previous auction cycles in terms of growth or decline; and

(c) the measures being taken to ensure that more bidders/frequently participating can access and benefit from future auctions?

ANSWER MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (c):- A Statement is laid on the table of the House.

Statement referred to in reply to part (a) to (c) of Lok Sabha Starred Question no. *23 for answer on 27.11.2024 asked by Shri Ravindra Shukla Alias Ravi Kishan and Shri Parshottambhai Rupala:

(a) & (b): Coal linkages to the Power Sector consumers, through auction mechanism, are granted under Para B (ii), B (iii) & B (viii) (a) of SHAKTI Policy.

Number of successful bidders that have booked coal from Coal India Limited (CIL) under Para B (ii), Para B (iii) and Para B (viii) (a) of SHAKTI Policy are as under:

| Para of SHAKTI Policy | Round / Tranche | Successful Bid Quantity (in MT) | Number of Successful Bidders |
|--|-----------------|---------------------------------------|------------------------------------|
| B (ii) (Linkage to IPPs having long term PPA, as on 17.05.2017, based on discount in electricity tariff) | Round 1 | 27.18 | 10 |
| | Round 2 | 2.98 | 8 |
| | Round 3 | 2.84 | 5 |
| | Round 4 | 3.20 | 5 |
| | Round 5 | 0.05 | 2 |
| | Round 6 | 2.65 | 7 |
| | Total | 38.90 | 37 |
| B (iii) (Linkage to IPPs / Power Producers without PPA, supply on the basis of long / medium term PPA submitted) | Round 1 | 6.49 | 7 |
| | Round 2 | 6.42 | 8 |
| | Round 3 | 5.10 | 5 |
| | Round 4 | 4.30 | 11 |
| | Round 5 | 6.64 | 11 |
| | Round 6 | 11.32 | 12 |
| | Total | 40.27 | 54 |
| B (viii) (a) (Short term Linkages to non-PPA linked capacity) | Tranche-I | 1.34 | 9 |
| | Tranche-II | 0.63 | 8 |
| | Tranche-III | 0.35 | 6 |
| | Tranche-IV | 0.64 | 7 |
| | Tranche-V | 1.07 | 8 |
| | Tranche-VI | 0.82 | 2 |
| | Tranche-VII | 1.81 | 8 |
| | Tranche-VIII | 1.45 | 11 |
| | Tranche-IX | 6.13 | 16 |
| | Tranche-X | 4.08 | 22 |
| | Tranche-XI | 6.01 | 22 |
| | Tranche-XII | 5.39 | 21 |
| | Tranche-XIII | 3.67 | 19 |
| | Tranche-XIV | 3.49 | 19 |
| | Tranche-XV | 4.82 | 21 |
| | Tranche-XVI | 10.62 | 24 |
| | Tranche-XVII | 2.09 | 15 |
| | Tranche-XVIII | 18.49 | 25 |
| | Tranche-XIX | 1.03 | 14 |
| | Tranche-XX | 2.37 | 18 |
| | Total | 76.30 | 295 |

Singareni Collieries Company Limited (SCCL) has conducted one Tranche of linkage auction under Para B (viii) (a) of SHAKTI Policy and only one beneficiary has booked 4 Lakh Tonne (LT) of coal.

(c): Coal India Limited periodically conducts auctions of coal linkages under Para B (iii) and Para B (viii) (a) of SHAKTI Policy in a transparent manner on an electronic platform where the eligible bidders can participate for securing coal linkage. The eligibility of the power plants for participation in SHAKTI B (iii) and B (viii) (a) linkage auctions are assessed by Central Electricity Authority.
